

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 23rd DAY OF SEPTEMBER, 2002

Civil Contempt Application No.268 of 2001

(OA No.1111/2000)

CORAM:

HON.MR. S.DAYAL, MEMBER(A)

HON.MR.A.K.BHATNAGAR, MEMBER(J)

1. Satya Pal Singh, son of Sri Ganga Singh R/o Village & Post Mandure Aonla, District Bareilly(UP) presently working as CP Chowkidar with Temporary status in Sub Post Office, Aonla, District Bareilly
2. Sushil Kumar, S/o Sri Ram Bharosey R/o H.No.Bakarganj, Balmiki Basti Bareilly, presently working as a Safaiwala in S.S.P. Office Head Post office Bareilly U.P.with Temporary status.
3. Madan Singh Bisht, S/o Late Sri Laxman Singh Bisht, R/o 505, Marinath, Bareilly U.P.,presently working as Gatekeeper in the office of Supdt. of Post Stores Deptt, Rampur Bagh, Bareilly U.P.with Temporary status
4. Prabhu Dayal, S/o Sri Bhoop Ram R/o Village Doharia, P.O. B.K.University Bareilly presently working as Care Taker in SSP Head Post Office Bareilly U.P.with Temporary status.
5. Purkan Ahmad, S/o Late Sri Maula Bux R/o H.No.268, Ghare Sheikh Mithoo Bareilly, presently working as Pump Operator Postal colony, Bareilly Cantt, U.P. with Temporary status.
6. Chet Ram, S/o Sri Bhurri Lal R/o Subhash Nagar, Bareilly presently working as Night Chowkidar in the CGHS Dispensary Choupla Exchange, Bareilly with Temporary status.
7. Daulat Ram, S/o Sri Tika Ram R/o Q.No.9, Second Floor Type-1, P & T Choupla Colony, Bareilly presently working as a plumber in the office of SSP Head Post Office, Bareilly Cantt.

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8. Madan Singh, S/o Sri Kharag Singh
R/o P&T Colony, Q.No.10, II Floor
Type-1, Choupla, Bareilly, presently
working as a Night Chowkidar
SSP Office, Head Post Office,
Bareilly U.P. with Temporary Status.
9. Rai Bahadur, S/o Sri Chhidoo Singh,
C/o Sri Lekhan Ram(Lekhpal)
Nekpur Ganesh Nagar Buduan Road,
Bareilly, presently working as a
(Farrash) in the office of P.M.O. Civil
Lines, Bareilly U.P. with temporary status
10. Subhash Singh, S/o Sri Poom Singh
R/o Village Banjaria, P.O. Sheiat Khan
Baheri, district Bareilly(UP), presently
working as a Chowkidar Sub Post
Office, Baheri, district Bareilly
U.P. with temporary status.
11. Hari Om, S/o Sri Raghunandan Prasad
Sharma, R/o H.No.B-35, Ashok Vihar
P.O.Izat Nagar, Bareilly U.P.
Presently working as Chowkidar in Head
Post office, Bareilly with temporary
status.
12. Het Ram, S/o Sri kishan lal
R/o Gopal Nagar, Bareilly presently
working as Waterman & Gardner in the
office of Supdt.Postal Stores, Rampur
Bagh, Bareilly U.P. with temporary status

.... Petitioners

(By Adv: Shri R.C.Pathak)

Versus

1. B.N.Som, The Secretary
Director General Communication
Ministry of Communication, Govt. of
India, Dak-Bhawan, Sansad Marg,
New Delhi.
2. H.L.Tamate, Senior Supdt. of
Post Offices, head Post Office, Bareilly
Cantt, Bareilly(UP)

.... Opp. Parties

(By Adv: Shri D.S.Shukla)

O R D E R

In this contempt petition, the petitioners had alleged ~~in~~ ^{alleged} in
the willful disobedience of the direction of this ~~of this~~ ^{of this} Tribunal
passed in OA No.1111/2000. The order dated 21.03.01
directs the respondents to continue to pay the bonus to
the applicants at the rate specified in the order dated

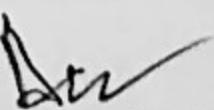
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8.12.1992. This order has been stayed by the order of the High court in civil misc. writ petition No.21577/01. the operative portion of the order of the High Court dated 15.7.02 reads as follows:

" The operation of the impugned judgment and order dated 21.3.2001 given in O.A. no.1111 of 2000 shall remain stayed until further orders of this court. However this stay order will not entitle the writ petitioner to make recovery of the amount of bonus which has already been paid to the contesting respondents."

Since the order has been stayed, the case for contempt does not survive as the order of the Tribunal would merge into the final order of the High court. The applicant, in the light of the order of the High court would be in a position to take appropriate legal action.

The contempt proceedings are, therefore, dropped and notices issued are discharged.


MEMBER(J)


MEMBER(A)

Dated: 23.9.2002

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